

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 15

C.P. (IB)/1186(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **17.04.2024**

NAME OF THE PARTIES : **Catalyst Trusteeship Limited**

Vs

Radius Sumer Developers Private Limited

For FC : Sr. Counsel Mr. Ashish Kamat a/w Adv. Harsh, Adv. Shobhana No.
i/b Khaitan & Co.

For CD (For 50% Shareholders) : Sr. Counsel Mr. Gaurav Joshi a/w Adv.
Feroze Patel, Adv. Kajol Punjabi i/b Shanay Bafna
Section 7 of IBC

ORDER

Both Counsel for FC and CD submit that the matter is likely to be settled. In view of the above, **let the matter be listed on 11.06.2024.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)